

[English]

00.01 hrs

(March 12, 1996/Phalgun 22, 1917 (Saka)

THE APPROPRIATION (RAILWAYS) VOTE ON  
ACCOUNT BILL, 1996\*

THE MINISTER OF STATE IN THE MINISTRY OF  
RAILWAYS (SHRI SURESH KALMADI) : Sir, I beg to move  
for leave to introduce a Bill to provide for the withdrawal of  
certain sums from and out of the Consolidated Fund of  
India for the services of a part of the financial year 1996-  
97 for the purposes of Railways.

MR. SPEAKER : The question is :

"That leave be granted to introduce the Bill to  
provide for the withdrawal of certain sums from and  
out of the Consolidated Fund of India for the services  
of a part of the financial year 1996-97, for the  
purposes of Railways."

*The motion was adopted.*

SHRI SURESH KALMADI : Sir, I introduce the Bill.\*\*

MR. SPEAKER : The Minister may now move for  
consideration of the Bill.

SHRI SURESH KALMADI : Sir, I beg to move.\*\*

"That the Bill to provide for the withdrawal of certain  
sums from and out of the consolidated Fund of India  
for the services of a part of the financial year 1996-  
97, for the purposes of Railways, be taken into  
consideration."

MR. SPEAKER : The question is :

"That the Bill to provide for the withdrawal of certain  
sums from and out of the Consolidated Fund of  
India for the services of a part of the financial year  
1996-97, for the purposes of Railways, be taken  
into consideration."

*The motion was adopted.*

MR. SPEAKER : The House will now take up clause-  
by-clause consideration of the Bill.

The question is :

"That Clauses 2 and 3 stand part of the Bill".

*The motion was adopted*

*Clauses 2 and 3 were added to the Bill.*

MR. SPEAKER : The question is :

"That the Schedule, clause 1, the Enacting Formula  
and the long title stand part of the Bill."

*The motion was adopted.*

*The Schedule, Clause 1, the Enacting Formula and the  
long Title were added to the Bill.*

SHRI SURESH KALMADI : Sir, I beg to move :

"That the Bill be passed"

MR. SPEAKER : The question is :

"That the Bill be passed."

*The motion was adopted.*

0.02 hrs

[English]

THE APPROPRIATION (RAILWAYS) NO. 2 BILL\*, 1996

THE MINISTER OF STATE IN THE MINISTRY OF  
RAILWAYS (SHRI SURESH KALMADI) : Sir, I beg to move  
for leave to introduce a Bill to authorise payment and  
appropriation of certain further sums from and out of the  
Consolidated Fund of India for the services of the Financial  
year 1995-96, for the purposes of Railways.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise  
payment and appropriation of certain further sums  
from and out of the Consolidated fund of India for  
the services of the financial year 1995-96, for the  
purposes of Railways."

*The motion was adopted.*

SHRI SURESH KALMADI : Sir, I introduce the Bill.\*\*

MR. SPEAKER : The Minister may now move for  
consideration of the Bill.

SHRI SURESH KALMADI : Sir, I beg to move.\*\*

"That the Bill to authorise payment and appropriation  
of certain further sums from and out of the  
Consolidated Fund of India for the services of the  
financial year 1995-96, for the purposes of Railways,  
be taken into consideration."

MR. SPEAKER : The question is :

"That the Bill to authorise payment and appropriation  
of certain further sums from and out of the  
Consolidated Fund of India for the services of the  
financial year 1995-96, for the purposes of Railways,  
be taken into consideration."

*The motion was adopted.*

MR. SPEAKER : The House will not take up clause-by-  
clause consideration of the Bill.

The question is :

"The Clauses 2 and 3 stand part of the Bill".

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill*

MR. SPEAKER : The question is :

"That the Schedule, Clause 1, The Enacting Formula and the Long Title stand part of the Bill."

*The motion was adopted.*

*The Schedule, Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

SHRI SURESH KALMADI : Sir, I beg to move :

"That the Bill be passed".

MR. SPEAKER : The question is :

"That the Bill be passed".

*The motion was adopted.*

00.03 hrs.

[English]

THE APPROPRIATION (RAILWAYS) BILL, 1996\*

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : Sir, I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1994 in excess of the amounts granted for those services and for that year.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1994 in excess of the amounts granted for those services and for that year".

*The motion was adopted.*

SHRI SURESH KALMADI : Sir, I introduce the Bill.\*\*

MR. SPEAKER : Now the Minister may move the Bill for consideration.

SHRI SURESH KALMADI : Sir, I beg to move.\*\*

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Funds of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1994 in excess of the amounts granted for those services and for that year, be taken into consideration".

MR. SPEAKER : The question is

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1994 in excess of the amounts granted for those services and for that year, be taken into consideration".

*The motion was adopted.*

MR. SPEAKER : The House will take up Clause-by-Clause consideration of the Bill.

The question is :

"That Clauses 2 and 3 stand part of the Bill".

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

MR. SPEAKER : The question is :

"That the Schedule, clause 1, the Enacting Formula and the long title stand part of the Bill.

*The motion was adopted.*

*The Schedule, Clause 1, the Enacting Formula and the Long Title were added to the Bill*

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : Sir, I beg to move:

"That the Bill be passed."

MR. SPEAKER : The question is :

"That the Bill be passed."

*The motion was adopted.*